

Parliament Session Wrap

Winter Session: December 1 to December 19, 2025

Government Bills passed by Parliament during Winter Session

Short Title	Key Objectives
*The Manipur Goods and Services Tax (Amendment) Bill, 2025	Makes provisions of the Act consistent with latest amendments to the Central Goods and Services Tax Act, 2017. The state is under President's Rule.
*The Central Excise (Amendment) Bill, 2025	Amends the Central Excise Act, 1944, to increase central excise duties on unmanufactured tobacco, manufactured tobacco, and tobacco substitutes.
*The Health Security se National Security Cess Bill, 2025	Levies a new cess on production of pan masala and other products notified by the central government. It will be levied on the manufacturing capacity of the producer.
*The Repealing and Amending Bill, 2025	Repeals 71 laws, including the Indian Tramways Act, 1886 and the Levy Sugar Price Equalisation Fund Act, 1976, and Amends four Acts, including the General Clauses Act, 1897, the Indian Succession Act, 1925, and the Disaster Management Act, 2005.
*The Sabka Bima Sabki Raksha (Amendment of Insurance Laws) Bill, 2025	Amends the Insurance Act, 1938 to allow 100% foreign investment in the insurance sector, reduces capital requirements for foreign re-insurance businesses and insurance co-operatives. Expands the powers of IRDA, in line with those of SEBI for capital markets.
*The Viksit Bharat – Guarantee for Rozgar and Ajeevika Mission (Gramin): VB: G RAM G Bill, 2025	Replaces the MGNREGA, 2005. Increases the guaranteed days of employment from 100 to 125. Alters the funding pattern to be similar to centrally sponsored schemes. Provides for scheme to be paused during cropping season.
*The Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India Bill, 2025	Replaces the Atomic Energy Act, 1964, and the Civil Liability for Nuclear Damage Act, 2010. Allows private companies to build and operate nuclear plants. Removes provision related to supplier's liability.

Note: * This Bill was introduced during the Winter Session 2025

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced during Winter Session and pending

Short Title	Key Objectives	Introduced on	Status
The Securities Markets Code, 2025	Merges the provisions of the Securities and Exchange Board of India Act, 1992, the Depositories Act, 1996, and the Securities Contracts (Regulation) Act, 1956.	18 Dec 2025 Lok Sabha	Referred to Standing Committee of Finance
The Viksit Bharat Shiksha Adhishthan Bill, 2025	Establishes a regulatory body for higher education, which will replace the University Grants Commission, All India Council for Technical Education, and National Council for Teacher Education.	15 Dec 2025 Lok Sabha	Referred to Joint Committee

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
The Insolvency and Bankruptcy Code (Amendment) Bill, 2025	12 Aug 2025	Select Committee Report presented on 17 Dec 2025
The Jan Vishwas (Amendment of Provisions) Bill, 2025	18 Aug 2025	Referred to Select Committee
The Constitution (130 th Amendment) Bill, 2025 (Removal of Ministers on Detention)	20 Aug 2025	Referred to Joint Committee
The Government of Union Territories (Amendment) Bill, 2025	20 Aug 2025	Referred to Joint Committee
The Jammu and Kashmir Reorganisation (Amendment) Bill, 2025	20 Aug 2025	Referred to Joint Committee

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December 19, 2025

The Constitution (129th Amendment) Bill, 2024 (simultaneous elections)	17 Dec 2024	Referred to Joint Parliamentary Committee
The Union Territories Laws (Amendment) Bill, 2024	17 Dec 2024	Referred to Joint Parliamentary Committee

INTRODUCED IN RAJYA SABHA

Short Title	Introduced on	Status
The Pesticide Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019 (Amendment to the Sixth Schedule)	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Amendment Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79 th Amendment) Bill, 1992 (Population control measures)	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	26
Bills introduced during the session	9
Bills passed during the session	7
Bills withdrawn during the session	0
Bills pending at the end of the session	28

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